

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA UNSTARRED QUESTION NO. 62**  
TO BE ANSWERED ON TUESDAY, THE 11<sup>TH</sup> DECEMBER, 2018,  
20 Agrahayana, 1940, (SAKA)

**Shareholders of GSTN**

62. DR. SUBRAMANIAN SWAMY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Goods, Services Tax Network (GSTN) has been modified so that the entire shareholding of GSTN is with Government and the Government Institutions
- (b) if so, on which date the decision was taken and the reasons for the same; and
- (c) the names of current shareholders and the proportion of their respective shareholding

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

(a) & (b): Considering the nature of State functions performed by GSTN, GST Council and Union Cabinet had decided that GSTN be converted into a fully owned Government Company. The Cabinet in its meeting held on 26th Sep, 2018 approved the proposal of restructuring of GSTN, with 100% Government ownership, where Centre and State would each hold 50%. GSTN has initiated the process of transfer of 51% equity of the company held by the Non-Government Institutions to the Centre and States, as per provisions of Companies Act, 2013, and the Rules made thereunder.

(c): The names of current shareholders and the proportion of their respective shareholding are given in Annexure-I.

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**ANNEXURE-I****List of Shareholders of GSTN as on 5th December, 2018**

<b>S. No.</b>	<b>Names</b>	<b>Total</b>	<b>%</b>
1	Central Government	2450000	24.50
2	Empowered Committee of State Finance Ministers	80000	0.80
3	LIC Housing Finance Ltd.	1100000	11.0
4	Housing Development Finance Corporation Limited	1000000	10.0
5	HDFC Bank Ltd	1000000	10.0
6	ICICI Bank Ltd	1000000	10.0
7	NSE Strategic Investment Corporation Ltd.	1000000	10.0
8	Govt. of Punjab	79000	0.79
9	Govt. of Gujarat	79000	0.79
10	Govt. of Haryana	79000	0.79
11	Govt. of Odisha	79000	0.79
12	Union Territory of Puducherry	79000	0.79
13	Govt. of Tamil Nadu	79000	0.79
14	Govt. of Jammu & Kashmir	79000	0.79
15	Govt. of Maharashtra	79000	0.79
16	Govt. of Rajasthan	79000	0.79
17	Govt. of Sikkim	79000	0.79
18	Govt. of Karnataka	79000	0.79
19	Govt. of Andhra Pradesh	79000	0.79
20	Govt. of Meghalaya	79000	0.79
21	Govt. of Bihar	79000	0.79
22	Govt. of Himachal Pradesh	79000	0.79
23	Govt. of Nagaland	79000	0.79
24	Govt. of Mizoram	79000	0.79
25	Govt. of Uttarakhand	79000	0.79
26	Govt. of Kerala	79000	0.79
27	Govt. of Manipur	79000	0.79
28	Govt. of Tripura	79000	0.79
29	Govt. of Assam	79000	0.79
30	Govt. of Delhi	79000	0.79
31	Govt. of Goa	79000	0.79
32	Govt. of West Bengal	79000	0.79
33	Govt. of Jharkhand	79000	0.79
34	Govt. of Uttar Pradesh	79000	0.79
35	Govt. of Chhattisgarh	79000	0.79
36	Govt. of Madhya Pradesh	79000	0.79
37	Govt. of Arunachal Pradesh	79000	0.79

	<b>Total</b>	<b>10000000</b>	<b>100.00</b>
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